

Statement III

The Tribal Development Corporations, except in the case of Gujarat, undertake primarily the functions of marketing of agricultural and minor forest produce and sale of essential consumer commodities and inputs either through primary societies or their own branches. In some cases, they may also undertake the supply of consumption credit. Andhra Pradesh Gritjan Co-operative Corporation has been recognised as a Central Financing Agency by the Reserve Bank of India and gives production credit as well. The Gujarat Corporation is a non-trading organisation.

Six Tribal Development Agencies were constituted during the Fourth Plan period under a Centrally Sponsored Scheme of the Ministry of Agriculture. Two agencies have been added during the Fifth Plan period so far. The core programmes under these Agencies relate to accelerating the pace of agricultural development. These include programmes for land development, horticulture, soil conservation, minor irrigation, settlement of landless tribals and development of animal husbandry. The outlay for the six projects started in the Fourth Plan is Rs 2 crores each and the outlay for the new projects started in the Fifth Plan is Rs. 1.50 crores each.

Passport Racket in Bombay

*334. SHRI PRABODH CHANDRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an inter-State passport racket has recently been smashed in Bombay; and

(b) if so, the persons arrested?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). In September, 1975, the Bombay Police detected a case in which the accused persons allegedly supplied forged

Indian passports to the intending emigrants. The following persons were arrested:—

- (i) Sarban Mangaram
- (ii) Devichand Batnaram
- (iii) Omprakash Atmaram Datta
- (iv) Thakurdas Malhotra

The case is still under investigation.

Brain Drain

*336. SHRI H. N. MUKERJEE:

SHRI SAROJ MUKHERJEE:

Will the Minister of PLANNING be pleased to state:

(a) in view of Prime Minister's speech at Kharagpur recently that the brain drain from India must stop, what concrete steps Government propose to take for our scientists to stay back in India; and

(b) what is Government's proposal to get back our scientists who are staying abroad?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI I. K. GUJRAL): (a) The Government of India are continually considering means to check the outflow of our scientists from India by generating employment opportunities in the country. A list of the measures taken in this regard is laid on the Table of the House (Statement I).

(b) The Government of India have also taken a number of steps to facilitate the return of our scientists from abroad. A list of measures taken in this regard is laid on the Table of the House (Statement II).

Some other steps under consideration are:

- (i) Restriction on certain highly essential and scarce categories on seeking employment abroad; and
- (ii) Laying down compulsory repatriation of a portion of earning abroad.